

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **01.05.2024** THROUGH VIDEO CONFERENCING

---

**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

---

**APPLICATION NUMBER** : CA/1238/2019  
**PETITION NUMBER** :  
**NAME OF THE PETITIONER(S)** : K.P.S Manoharan & 5 Ors  
**NAME OF THE RESPONDENTS** : Selvaraj Tex Pvt Ltd 6 Ors  
**UNDER SECTION** : Sec 213 of CA, 2013

---

**ORDER**

Present: Shri. K.P.S. Muniswaran, Petitioner in person.

Ld. Counsel Ms. G. Annapoorani for Respondents No.2 & 3.

Ld. Counsel Shri. N. Somasundar for the Respondent No.4.

Ld. Counsel Shri. Giridharan for the Respondents No. 11 and 12.

RoC has filed the report regarding investigation vide SR. No. 1287 dated 12.03.2024.

Pleadings are complete.

Arguments already advanced.

Written synopsis also filed.

List the petition for clarifications if any on **31.05.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)